

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:2282  
ANSWERED ON:24.07.2014  
NARMADA CANAL PROJECT  
Patel Shri Devji Mansingram

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) whether the completion of the Narmada Canal Project has suffered inordinate delay due to lack of adequate financial assistance;
- (b) if so, the details thereof along with the amount of cost overrun incurred as a result thereof;
- (c) whether a time limit has been fixed for quick issue of Central assistance for the said purpose;
- (d) if so, the details thereof and the total amount of Central assistance outstanding under the Accelerated Irrigation Benefit Programme (AIBP) for the project; and
- (e) the remedial measures undertaken to complete the work on the Narmada Canal Project speedily?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;  
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) The Government of Gujarat has reported that inordinate delay has not been faced in completion of Narmada Canal Project due to lack of adequate financial assistance.

(c) to (e) The State Governments take necessary actions for expeditious completion of Water Resources Projects. The Central Government supplements the efforts of State Governments through technical and financial assistance under various schemes, such as, Accelerated Irrigation Benefits Programme (AIBP). The Government of India has released Rs. 7630.29crore, to the State Government of Gujarat under AIBP, up to May, 2014, for the Narmada Canal project.